COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 196 of 2016 &
IA Nos. 418, 419 of 2016

Dated: 29th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

M/s Jay Madhok Energy Pvt. Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Y. Chitale, Sr. Adv.
Mr. Vineet Malhotra,
Mr. Mohit Paul
Mr. Vishal Gohri

Counsel for the Respondent(s) : Mr. Prashant Bezbourah
Ms. Aparna Vohra
Mr. Saurav Aggarwal

ORDER

List the matter for further hearing on ***02.09.2016.*** Interim order to continue till 02.09.2016.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai)
Chairperson

mk/vg